GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

LOK SABHA
UNSTARRED QUESTION NO. 66

TO BE ANSWERED ON WEDNESDAY, THE 18.07.2018

Establishment of Regional Bench of High Court At Rajkot

66. SHRI KUNDARIYA
        MOHAN BHAI
        KALYANJI BHAI:

Will the Minister of **LAW AND JUSTICE** be pleased to state:

   a) whether the Government proposes to establish regional bench of the High Court at Rajkot in Saurashtra to reduce the cost of litigation;

   b) if so, the details thereof and if not, the reasons therefor; and

   c) the steps proposed by the Government to modify the present system to reduce the financial burden on litigants?

ANSWER

MINISTER OF STATE FOR LAW AND JUSTICE AND CORPORATE AFFAIRS
(SHRI P.P. CHAUDHARY)

(a) and (b): In accordance with the recommendations made by the Jaswant Singh Commission and judgment pronounced by the Apex Court in W.P.(C) No.379 of 2000, Bench(es) of the High Court are established after due consideration of a complete proposal from the State Government, which is to provide infrastructure and meet the expenditure, along with the consent of the Chief Justice of the concerned High Court, which is required to look after the day to day administration of the High Court and its Bench. The proposal should also have the consent of the Governor of the concerned State. At present there is no proposal from the State of Gujarat regarding establishing a

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bench of High Court in Rajkot complete in all aspects pending for consideration by the Central Government.

(c) : The Central Government has taken several steps to facilitate faster disposal of cases by the judiciary. The Government has set up a National Mission for Justice Delivery and Legal Reforms to achieve this objective. The Mission has adopted a coordinated approach for phased liquidation of arrears and pendency in judicial administration through various strategic initiatives, including improving infrastructure for courts, leveraging information, Information, Communication and technology (ICT) for better justice delivery.

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